

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 859 of 2003

Jabalpur, this the 6th day of January, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. G.Shanthappa, Judicial Member

Smt. Manjula Maisy, aged 42 years,
Wife of Shri Shivaji Rao Kadam, S.G.C.
Central Railway, Khandwa
Resident of Pandhan Road,
in front of Tapadia Jining
Factory, Khandwa, M.P.

APPLICANT

(By Advocate - Shri Ramesh Shrivastava)

VERSUS

1. Union of India,
Through Secretary,
Department of Railways,
Rail Bhawan, New Delhi.
2. The General Manager,
Central Railway, Mumbai CST
3. Division Rail Manager(Commercial)
Bhusawal Division, Central Railway,
Bhusawal M.P.
4. Shri Ranjit Lakhu Lutere,
C/o Divisional Rail Manager,
Bhusawal M.P.

RESPONDENTS

(By Advocate - Shri M.N. Banerjee)

O R D E R (ORAL)

By G.Shanthappa, Judicial Member -

The applicant has challenged the impugned order of transfer dated 12.8.03(Annexure-A-1).

2. The learned counsel for the respondents has submitted a copy of the order dated 2.1.04 wherein it has been stated that the transfer of the applicant is cancelled ~~and she may~~ by retaining her services at KW in the same grade and pay against existing vacancy. The aforesaid document is placed on record. Accordingly OA is dismissed as infructuous.


(G. Shanthappa)
Judicial Member


(M.P.Singh)
Vice Chairman